

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 06.07.2018

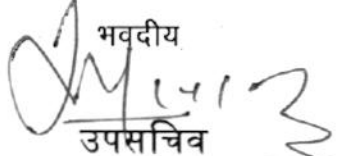
<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Sh. Jhanwar Lal Purohit	D.B. Civil Misc. Appeal No. 1006/2008, Smt. Champa V/S Roop Lal.	Mr. Sajjan Singh	Mr. Shailendra Kalla Mr. Madha Ram Bishnoi

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 07.07.2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Sh. Akshya Dave	S.B. CRLR No. 1435/2017, Smt. Sheetal Shrimali V/S Shiv Datt Dave.	Mr. Vinit Dave	Mr. Rameshwar Dave

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 09.07.2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT'S ADVOCATE</i>
1	Dr. Pramila Acharya	S.B.CFA. No. 288/2017, Rajasthan State Ganganagar Sugar mills Ltd. V/S Veer Singh Santokh Singh Anand (Fabricators). Pvt. Ltd.	Mr. V K Agrawal	Mr. Hemant Jain

भवदीय

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर